

MR. SPEAKER : No, not like that. He has expressed his views outside the House—he has a right to do so.

SHRI S. M. BANERJEE (Kanpur) : Sir, I want your guidance.

अध्यक्ष महोदय: इस में मैं क्या गाइडेंस दूंगा ?

SHRI S. M. BANERJEE : America has been accused of doing something wrong. We all agree there. But the point is this. If you request the newspapers to cover his statement outside, then this will not be raised here. Members take advantage of this House to have their statements covered by the All India Radio and newspapers. If Mr. Shyamnandan Mishra's statement is covered outside, he would not be taking the trouble of raising it here; he would not have taken that trouble.... (Interruptions)

America is hatching a conspiracy and is trying to involve Jan Sangh, Cong(O) and others. They should be aware of it.

अध्यक्ष महोदय: आज की हमारी मुश्किलत दूर हो जायें अगर पब्लिसिटी का जगड़ा न हो। (व्यवधान) आप आपस में जगड़ा बाहर कीजिए, इस हाउस में मत कीजिए।

(iv) RE. BHARGAVA COMMISSION'S REPORT  
ON SUGAR NATIONALISATION

श्री नरसिंह नारायण बांदे (गोरखपुर) : अध्यक्ष महोदय, मैं आपका ध्यान इस विषय की ओर आकृष्ट करना चाहता हूँ कि बहुत दिनों तक इन्लजार करने के बाद भार्गव कमीशन ने शुगर नेशनलाइजेशन के बारे में अपनी रिपोर्ट सबमिट की है। कल यह सदन उठ रहा है। मैं चाहता हूँ कि या तो मंत्री महोदय उस रिपोर्ट को सदन के सम्मुख रखें या अपना कोई वक्तव्य दें क्योंकि मांग देश बड़ी उत्सुकता से शुगर नेशनलाइजेशन का इन्तजार कर रहा है। सारे किसान, मजदूर और कंज्यूमर चाहते हैं कि चीनी मिलों का राष्ट्रीयकरण हो। मैं चाहता हूँ कि जिस रिपोर्ट में इस के टेक ओवर के बारे में कहा गया है उस के सम्बन्ध में मंत्री महोदय कोई वक्तव्य दें।

अध्यक्ष महोदय: आज जो डिबेट होने वाला है उस के दौरान आप इस को कह सकते हैं।

SHRI S. M. BANERJEE (Kanpur) : Sir, I shall not be here tomorrow.

I have already written to you.....  
(Interruptions)

MR. SPEAKER : I am not allowing any hon. member.

Shrimati Sushila Rohatgi.

12.36 hrs.

TAXATION LAWS (AMENDMENT)  
BILL

MOTION TO REFER TO SELECT COMMITTEE

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRIMATI  
SUSHILA ROHATGI) : On behalf of Shri  
Yeshwantrao Chavan, I beg to move :

“That the Bill further to amend the  
Income tax Act, 1961, the Wealth-  
tax Act, 1957, the Gift-tax Act,  
1958, and the Companies (Profits)  
Surtax Act, 1964 be referred to a  
Select Committee consisting of 30  
members, namely :

Shri Syed Ahmed Aga,  
Shri Virendra Agarwala,  
Shri Chhatrapati Ambesh,  
Shri Bhagwat Jha Azad,  
Shri K. Baladhandayutham,  
Shri Dharnidhar Basumatari,  
Shri Jyotirmoy Bosu,  
Shri Tridib Chaudhuri,  
Shri S. R. Damani,  
Shri K. R. Ganesh,  
Shri Mani Ram Godara,  
Shri D. P. Jadeja,  
Shri Sat Pal Kapur,  
Shrimati Sheila Kaul.  
Shri Maharaj Singh,

Shri P. G. Mavalankar,  
Shri Amrit Nahata,  
Shri H. M. Patel,  
Shri S. B. P. Patabhi Rama Rao,  
Shri R. Balakrishna Pillai,  
Shri Bhola Raut,  
Shri N. K. P. Salve,  
Shri Vasant Sathe,  
Shri Era Sezhiyan,  
Shri K. K. Shetty,  
Shri Satyendra Narayan Sinha,  
Shri C. M. Stephen,  
Shri R. V. Swaminathan,  
Shri V. Tulsiram, and  
Shri Y. B. Chavan

With instructions to report by the last day of the next session."

THE MINISTER OF PARLIAMFN-TARY AFFAIRS (SHRI K. RAGHU RAMAIAH) . May I suggest that, if you and the leaders of the Opposition agree, we may refer this Bill to the Select Committee and the next Bill also, which is being referred to a Joint Committee, without any discussion?

MR. SPEAKER : I think, this has already been agreed upon, the question is:

"That the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, be referred to a Select Committee consisting of 30 members, namely :—

Shri Syed Ahmed Aga,  
Shri Virendra Agarwala,  
Shri Chhatrapati Ambesh,  
Shri Bhagwat Jha Azad,  
Shri K. Baladhandayutham,  
Shri Dharnidhar Basumatari,  
Shri Jyotirmoy Bosu,  
Shri Tridib Chaudhuri,  
Shri S. R. Damani,  
Shri K. R. Ganesh,  
Shri Mani Ram Godara,

Shri D. P. Jodeja,  
Shri Sat Pal Kapur,  
Shrimati Sheila Kaul,  
Shri Maharaj Singh,  
Shri P. G. Mavalankar,  
Shri Amrit Nahata,  
Shri H. M. Patel,  
Shri S. B. P. Patabhi Rama Rao,  
Shri R. Balakrishna Paillai,  
Shri Bhola Raut,  
Shri N. K. P. Salve,  
Shri Vasant Sathe,  
Shri Era Sezhiyan,  
Shri K. K. Shetty,  
Shri Satyendra Narayan Sinha,  
Shri C. M. Stephen,  
Shri R. V. Swaminathan,  
Shri V. Tulsiram, and  
Shri Y. B. Chavan

with instructions to report by the last day of the next session."

*The motion was adopted*

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12.40 hrs.

PLANTATIONS LABOUR (Amendment)  
BILL

MOTION TO CONCUR IN RAJYA SABHA RECOMMENDATION TO JOIN JOINT COMMITTEE

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) : I beg to move :

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, made in the motion adopted by Rajya Sabha at its sitting held on the 9th May, 1973 and communicated to this House on the 10th May, 1973 and do resolve that the following 30 members of Lok